

REPORT (1966-67) OF THE UNIVERSITY GRANTS COMMISSION

DR. TRIGUNA SEN: Sir, I beg to lay on the Table a copy of the Annual Report of the University Grants Commission for the year 1966-67, under section 18 of the University Grants Commission Act, 1956. [Placed in Library. See No. LT-1145/68.]

REPORT (1964-67) OF THE INDIAN INSTITUTE OF MANAGEMENT, CALCUTTA

DR. TRIGUNA SEN: Sir, I also beg to lay on the Table a copy of the Report of the Indian Institute of Management Calcutta, for the period 1st April, 1964 to 31st March, 1967. [Placed in Library. See No. LT-1146/68.]

REPORT (1966-67) OF THE INDIAN INSTITUTE OF TECHNOLOGY, KHARAGPUR

DR. TRIGUNA SEN: Sir, I also beg to lay on the Table a copy of the Annual Report of the Indian Institute of Technology, Kharagpur, for the year 1966-67. [Placed in Library. See No. LT-762/68.]

REPORT (1966-67) OF THE SCHOOL OF PLANNING AND ARCHITECTURE, NEW DELHI

DR. TRIGUNA SEN: Sir, I also beg to lay on the Table a copy of the Annual Report of the School of Planning and Architecture, New Delhi, for the year 1966-67. [Placed in Library. See No. LT-928/68.]

REPORT (1966-67) AND ACCOUNTS OF THE CENTRAL ROAD TRANSPORT CORPORATION LTD., NEW DELHI AND RELATED PAPER

श्री भक्त दर्शन : श्रीमन्, मैं समवाय अधिनियम, 1956 की धारा 619-क की उपधारा (1) के अधीन 1966-67 के वर्ष के लिये सेंट्रल रोड ट्रान्सपोर्ट कारपोरेशन लिमिटेड, नई दिल्ली के वार्षिक प्रतिवेदन तथा लेखाओं की एक प्रति,

लेखाओं पर लेखा परीक्षकों के प्रतिवेदन सहित, सभा पटल पर रखता हूँ।
[Placed in Library. See No. LT-1286/68.]

I. THE DELHI MOTOR VEHICLES (SIXTH AMENDMENT) RULES, 1967.

II. THE PUNJAB MOTOR VEHICLES (CHANDIGARH FIRST AMENDMENT) RULES, 1968.

श्री भक्त दर्शन : श्रीमन्, मैं मोटर गाड़ी अधिनियम, 1939 की धारा 133 की उपधारा (3) के अधीन निम्नलिखित अधिसूचनाओं की एक एक प्रति भी सभा पटल पर रखता हूँ :—

(1) दिल्ली प्रशासन द्वारा जारी किये गये दिल्ली मोटर गाड़ी (छठा संशोधन) नियम, 1967 को प्रकाशित करने वाली अधिसूचना नं० एफ० 19(18)/64-67-टी० ओ० टी० दिनांक 24 फरवरी, 1968।
[Placed in Library. See No. LT-1285/68.]

(2) चंडीगढ़ प्रशासन द्वारा जारी किये गये पंजाब मोटर गाड़ी (चंडीगढ़ प्रथम संशोधन) नियम 1968 को प्रकाशित करने वाली अधिसूचना नं० 1200-एच-11(2)-68/7000 दिनांक 13 मार्च, 1968।
[Placed in Library. See No. LT-831/68.]

THE COURT FEES (WEST BENGAL AMENDMENT) ACT, 1968

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): Sir, I beg to lay on the Table a copy of the Court-fees (West Bengal Amendment) Act, 1968 (President's Act No. 7 of 1968) under sub-section (3) of section 3 of the West Bengal State Legislature (Delegation of Powers) Act, 1968. [Placed in Library. See No. LT-766/68.]

MINISTRY OF HOME AFFAIRS NOTIFICATIONS

SHRI K. S. RAMASWAMY: Sir, I also beg to lay on the Table: (a) A